## **NOTICE**

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that on 8<sup>th</sup> August 2025 at 3.00 p.m.:

The Division Bench comprising of the Hon'ble the Chief Justice and the Hon'ble Shri Justice M. S. Karnik will take up the following matters in Court Room No. 46:

## **ORIGINAL SIDE**

1. Interim Application (L) No. 18392 of 2025 In Public Interest Litigation No. 48 of 2023

## **APPELLATE SIDE**

- 1. Commercial Appeal from Order No. 6 of 2025 with IA (St) No. 14920 of 2025
- 2. Writ Petition No. 10537 of 2025 with Interim Application Stamp No. 26489 of 2025 in Writ Petition No. 10537 of 2025
- 3. Review Petition No. 130 of 2025 in Writ Petition No. 13976 of 2024

Dated this 7th day of August 2025

By order,

sd/-

(A. H. Laddhad)
Prothonotary & Sr. Master
High Court, Original Side,
Bombay.

sd/-

(H. M. Bhosale)
Registrar (Judl-I)
High Court, Appellate Side,
Bombay.